

(18)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER : CA/ /2017

PETITION NUMBER : TCP/103/2016

NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21  
others

UNDER SECTION : 397/398, 402 and 403

| S.No.                  | NAME (IN CAPITAL)             | DESIGNATION                                   | SIGNATURE       |
|------------------------|-------------------------------|---|-----------------|
| REPRESENTATION BY WHOM |                               |   |                 |
| ①                      | CIBI VISHNU                   | COUNSEL FOR R-14 & 15                         | <i>file</i>     |
| 2)                     | Keerthikiran Murali           | Counsel for R 3, 4, 6-11, 13, 16-18,<br>20-22 | <i>lent</i>     |
| 3)                     | Dutthick Ahmed<br>for Dhanraj | Counsel for Petitioner                        | <i>Dutthick</i> |

**ORDER**

Counsels for both the parties are present. Counsel for R2 and R5 filed a memo stating therein that they filed the Civil Revision Petition before the Hon'ble High Court of Madras challenging the order passed in the TCP/103/2016 dated 08.08.2017 and the Hon'ble High Court of Madras was pleased to stay all further proceedings in the said TCP but did not place the copy of the order under reference on record. We order the production of the same before this Bench for which time is granted. Put up on **05.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk